

ITEM NO.4+20 Court 5 (Video Conferencing) SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 598-599/2020 in C.A. No. 11017-11018/2018

ANAND MISHRA

Petitioner(s)

VERSUS

I K SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.93718/2020-EXEMPTION FROM FILING O.T. and
IA No.93720/2020-EXEMPTION FROM FILING AFFIDAVIT
IA No. 93720/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 93718/2020 - EXEMPTION FROM FILING O.T.)

WITH

CONMT.PET.(C) No. 625-626/2019 in C.A. No. 11017- 11018/2018 (III-A)

CONMT.PET.(C) No. 642-643/2019 in C.A. No. 11017-11018/2018 (III-A)
(FOR ADMISSION)

CONMT.PET.(C) No. 671-672/2019 in C.A. No. 11017-11018/2018 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 88380/2019

IA No. 88380/2019 - EXEMPTION FROM FILING O.T.

IA No. 148727/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 491/2020 (X)

(FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 49459/2020

FOR EXEMPTION FROM FILING O.T. ON IA 49460/2020

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50896/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 50897/2020

IA No. 50896/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 49459/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 93554/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 50897/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75316/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 72118/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 93558/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 50901/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 49460/2020 - EXEMPTION FROM FILING O.T.

IA No. 93556/2020 - EXEMPTION FROM FILING O.T.

IA No. 50903/2020 - EXEMPTION FROM FILING O.T.

IA No. 76074/2020 - EXEMPTION FROM PAYING COURT FEE

IA No. 93552/2020 - INTERVENTION/IMPLEADMENT

IA No. 50899/2020 - INTERVENTION/IMPLEADMENT

IA No. 76073/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 75315/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 72117/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET. (C) No. 395-396/2020 in C.A. No. 11017-11018/2018 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 48372/2020
IA No. 48372/2020 - EXEMPTION FROM FILING O.T.)

CONMT.PET. (C) No. 408-409/2020 in C.A. No. 11017-11018/2018 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 50305/2020

IA No. 50305/2020 - EXEMPTION FROM FILING O.T.)

CONMT.PET. (C) No. 669-670/2020 in C.A. No. 11017-11018/2018 (III-A)

(FOR ADMISSION and IA No.118416/2020-EXEMPTION FROM FILING O.T. and
IA No.118419/2020-EXEMPTION FROM FILING AFFIDAVIT)

CONMT.PET. (C) No. 671-672/2020 in C.A. No. 11017-11018/2018 (III-A)

(FOR ADMISSION and IA No.118425/2020-EXEMPTION FROM FILING O.T. and
IA No.118426/2020-EXEMPTION FROM FILING AFFIDAVIT)

T. P. (C) No(s). 1209/2020

(FOR ADMISSION and IA No.111523/2020-EXEMPTION FROM FILING O.T. and
IA No.111526/2020-EXEMPTION FROM FILING AFFIDAVIT[TO BE TAKEN UP
ALONG WITH ITEM NO. 4.5 I.E. W.P. (C) No. 491/2020])

Date : 08-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

For parties:

Mr. Mukul Rohatgi, Sr. Adv.
Ms. Meenakshi Arora, Sr. Adv.
Mr. Mohd. Nizam Pasha, Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Samten Doma, Adv.

Mr. Ravindra Raizada, Senior Advocate
Mr. Rajeev Kumar Dubey, Advocate
Mr. Saurav Singh Chauhan, Advocate
Mr. Ashiwan Mishra, Advocate
Mr. Kamalendra Mishra, AOR

Mr. Vikas Singh, Sr. Adv. (for U.P. Jal Nigam)
Ms. Vanshaja Shukla, AOR
Mr. Mritunjay Singh, Adv.
Ms. Anuja Pethia, Adv.

Mr. Gaurav Mehrotra, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Utsav Misra, adv.
Mr. Abhineet Jaiswal, Adv.
Mohd. Shaz Khan, Adv.
Mr. Udit Atul Konkantankar, Adv.

Mr. Kumar Shivam, Adv.
Mr. Mayank Sapre, Adv.
Mohd. Atif, Adv.
Mr. Rohit Anil Rathi, AOR

Mr. Nizam M. Pasha, Adv.
Mrs. Pragya Baghel, AOR

Mr. Rohit Anil Rathi, AOR

Ms. Sansriti Pathak, Adv.
Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Argument concluded.

Judgment reserved.

Liberty is granted to the respondent (Uttar Pradesh Jal Nigam)
to file additional affidavit disclosing certain information as
indicated during the arguments.

All parties are free to file written submissions by Tuesday,
i.e. 15.12.2020.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)